

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "C" DELHI**

**BEFORE SHRI KUL BHARAT, JUDICIAL MEMBER
&
SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER**

I.T.A. No.1935/DEL/2018
Assessment Year 2014-15

Indian Oil Foundation, Scope Complex, Core-II, Institutional Area, Lodhi Road, Delhi.	vs.	Income Tax Officer (E), Ward-2(3), New Delhi.
TAN/PAN: AAATI2737A		
(Appellant)		(Respondent)

Appellant by:	None		
Respondent by:	Shri Mukesh Kumar, Sr.D.R.		
Date of hearing:	04	01	2022
Date of pronouncement:	04	01	2022

ORDER

PER PRADIP KUMAR KEDIA - A.M.:

The captioned appeal has been filed at the instance of the assessee against the order of the Commissioner of Income Tax (Appeals)-XL, Delhi ('CIT(A)' in short), dated 19.01.2018 arising in the assessment order dated 05.12.2016 passed by the Assessing Officer (AO) under Section 143(3) of the Income Tax Act, 1961 (the Act) concerning AY 2014-15.

2. The captioned assessee has sought to withdraw the appeal listed above on the ground that assessee has opted to avail benefits of 'Vivad se Vishwas Scheme, 2020' (VSV). As per letter dated 29.12.2021 filed by assessee, it is submitted that assessee does not seek to pursue the said appeal owing to exercise of option for

availing VSV Scheme and consequently requested that assessee's application for withdrawal of appeal may please be granted.

3. The Id. Departmental Representative for the Revenue stated that he has no objection to withdraw the appeal in the circumstances narrated on behalf of the assessee.

4. In the light of written request made on behalf of the captioned party, the appeal is dismissed as withdrawn. However, in the event, the assessee fails to avail the benefit of VSV Scheme for any bonafide reasons, then the assessee concerned will be at liberty to seek restoration of original appeal for hearing before ITAT in accordance with law.

5. In the result, the captioned appeal is dismissed as withdrawn.

Order pronounced in the open Court on 04 January, 2022.

**[KUL BHARAT]
JUDICIAL MEMBER**

DATED: 04 January, 2022

Prabhat

**[PRADIP KUMAR KEDIA]
ACCOUNTANT MEMBER**